

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
STARRED QUESTION NO.*213
TO BE ANSWERED ON 09.05.2016

EMPLOYMENT GENERATION PROGRAMME

*213. SHRI KRUPAL BALAJI TUMANE:
SHRI DUSHYANT SINGH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) The total funds allocated, sanctioned and utilised under the Prime Minister's Employment Generation Programme (PMEGP) for setting up of agricultural and rural industries in the country including Maharashtra during each of the last three years and current year, State/UT-wise;

(b) whether there is a gap between the number of jobs proposed to be created and actual creation of jobs under PMEGP during the said period and if so, the details thereof and the reasons therefor indicating the number of jobs created thereunder during said period, State/UT-wise; and

(c) the corrective steps taken/proposed to be taken by the Government for optimum utilisation of the allocated funds and to enhance employment generation under the said programme in the country?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI KALRAJ MISHRA)

(a)to(c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION No.*213 FOR ANSWER ON 09.05.2016

(a): The total amount of funds allocated, released and utilized under the Prime Minister's Employment Generation Programme (PMEGP) for setting up of micro enterprises in the non-farm sector in the country including Maharashtra during each of the last three years and current year, State/UT-wise is given at Annexure-I.

(b): The number of jobs proposed to be created and actual creation of jobs under the PMEGP during each of the last three years State/UT-wise is given at Annexure-II.

Margin money subsidy is allocated to the states based on the stipulated parameters and this State-wise allocation is treated as target under PMEGP Scheme. Physical targets in terms of number of projects are also fixed corresponding to the Margin Money allocated to each State/UT. The target for employment generation is fixed based on the assumption that each project sanctioned would generate direct/indirect employment to 8 persons. The target under employment generation has not been fully achieved during the last three years, because the average project cost has been increasing over the years. In 2010-11, average project cost was Rs.6-8 lakh, in 2015-16 it is Rs. 10-12 lakh. Thus, utilization of Margin Money subsidy per project has increased from Rs.1.8 lakh to Rs. 2.8 lakh per project. This has resulted in decreased number of projects being setup under PMEGP, consequently the employment generation has also decreased.

(c): The following steps have been taken for optimum utilization of the allocated funds and to enhance employment generation:

i) With a view to streamline the process of application flow and fund flow and to bring in transparency and better financial management and prevent parking of funds at Nodal bank level, it has been decided to introduce online process flow of application and disbursement of Margin Money directly to financing bank branches by adopting Direct Benefit Transfer (DBT). KVIC has developed an elaborate PMEGP on-line Portal for on line processing of applications

ii) In order to expand the scope of PMEGP, the negative list under PMEGP has been modified to allow the following activities:

- All rural and urban transport activities (A ceiling of 10% on the extent of projects to be financed for transport activities will be applicable in the States/UTs, except in specific regions - hilly region, NER, A & N Islands, Goa, Puducherry, Lakshadweep, Daman & Diu, Dadra Nagar Haveli, J & K and LWE affected districts).
- Value added products for tea, coffee, rubber, sericulture, horticulture, & floriculture.
- Processing of pashmina wool and other products like hand spinning and hand weaving.

iii) In order to achieve inclusive growth, employment generation, PMEGP district-wise targets of a minimum of 100 projects per district was fixed during the year 2013-14 and 2014-15. For the year 2015-16 and 2016-17 the district-wise target of minimum 75 projects per district was fixed.

Annex I**Annex I referred to in reply to part (a) of the Lok Sabha Starred Question No. 213 for answer on 09.05.2016****State-wise margin money subsidy allocated, released and utilized under PMEGP Scheme****(in Rs. lakhs)**

Sr. No	State	2013-14			2014-15			2015-16			2016-17
		Fund/M M allocated/target	Funds Released	funds utilised	Fund/M M allocated/target	Funds Released	funds utilised	Fund/M M allocated/target	Funds Released	funds utilised	Fund/M M allocated/target
1	Jammu & Kashmir	2983.59	2994.07	3226.20	2919.50	3368.84	3274.63	4006.80	4006.80	3781.19	3541.26
2	Himachal Pradesh	1730.87	1742.71	1613.84	1687.45	2180.03	2237.73	1721.57	1721.57	1767.26	1970.11
3	Punjab	2665.96	2993.38	2477.06	2711.49	2921.83	3190.88	3026.80	3026.80	2902.97	3504.09
4	Chandigarh	304.74	202.70	59.11	287.99	0.00	61.46	90.00	90.00	87.72	100.00
5	Uttarakhand	1934.23	2246.04	2099.99	1882.35	2192.34	2153.32	1909.93	1909.93	1740.86	2140.93
6	Haryana	2771.26	1550.64	2075.51	2716.36	3027.15	3012.98	3747.40	3747.40	3112.09	3371.31
7	Delhi	1075.38	0.00	164.74	1061.04	0.00	189.24	257.35	257.35	254.05	300.00
8	Rajasthan	5554.14	3331.20	4064.94	5369.78	6502.50	5249.62	4188.14	4188.14	4384.07	5500.99
9	Uttar Pradesh	13786.28	13988.57	15104.91	13339.41	16460.73	16937.53	17535.32	17535.32	14456.87	12981.52
10	Bihar	8675.93	8136.60	7725.19	8277.14	2768.30	4111.32	7118.59	7118.59	6588.55	6909.77
11	Sikkim	584.56	0.00	108.09	541.34	0.00	33.52	227.38	227.38	186.11	200.00
12	Arunachal Pradesh	1852.57	963.25	889.42	1793.42	963.25	1004.99	200.08	200.08	38.85	500.00
13	Nagaland	1705.43	1882.67	1125.77	1563.64	470.67	878.59	1255.83	1255.83	1392.81	1856.16
14	Manipur	1557.67	1750.20	1591.34	1403.65	1750.20	1600.76	2855.92	2855.92	1213.98	1536.56
15	Mizoram	1117.83	1210.87	886.40	1043.39	302.72	807.98	924.99	924.99	1026.35	1310.74
16	Tripura	1163.93	1109.32	2225.25	985.02	1387.58	1333.65	2748.26	2748.26	945.84	1359.29
17	Meghalaya	1333.04	759.19	600.13	1184.79	380.00	971.14	1250.62	1250.62	1056.12	1849.11
18	Assam	6210.97	3619.41	7393.07	5388.75	4020.52	5397.01	4969.87	4969.87	2869.74	5798.14
19	West Bengal	4627.57	6017.77	5596.72	4396.32	5873.93	6010.11	4765.49	4765.49	3400.65	3680.30
20	Jharkhand	4738.31	4508.29	4533.11	4547.06	3270.10	2871.29	3462.64	3462.64	3559.74	4165.73
21	Odisha	5854.95	3629.32	4075.76	5621.47	4032.37	3945.89	6282.00	6282.00	5736.32	5201.65
22	Chhattisgarh	3623.56	2559.67	2118.61	3474.41	2152.09	2045.68	4303.8	4303.8	2829.38	4493.30
23	Madhya Pradesh	8466.23	9038.13	7973.02	8182.74	10170.42	9241.70	7729.40	7729.40	8117.17	8527.32
24	Gujarat #	4375.58	2522.22	4401.81	4346.72	5024.60	6200.52	6536.16	6536.16	6339.73	5398.45
25	Maharashtra ##	6539.82	4327.19	4737.62	6299.38	7985.18	7843.81	9718.42	9718.42	5285.03	6111.29
26	Andhra Pradesh	4829.17	3036.32	4610.54	2667.87	3522.14	3492.11	4496.85	4496.85	2262.37	2336.59
27	Telangana	0.00	0.00	0.00	1954.44	2550.51	1889.35	2094.00	2094.00	2217.57	2004.86
28	Karnataka	4538.84	5295.41	7837.31	4512.99	5295.72	6479.10	10846.89	10846.89	5898.01	4941.62
29	Goa	490.68	0.00	143.86	466.91	0.00	141.76	159.40	159.40	165.43	371.62
30	Lakshadweep	758.55	0.00	3.18	704.68	257.65	28.61	90.00	90.00	0.00	50.00
31	Kerala	2278.34	2710.19	2756.94	2306.51	2645.44	2679.28	2731.60	2731.60	2720.48	2446.06
32	Tamil Nadu	4969.70	5839.78	5216.93	4974.91	5839.78	6733.89	7110.80	7110.80	5497.54	5291.23
33	Puducherry	781.12	484.25	43.17	100.00	0.00	112.10	100.00	100.00	106.37	150.00
34	A&N Island	619.20	387.02	164.94	593.09	0.00	92.32	158.00	158.00	65.11	100.00
	Total	114500.00	98836.38	107644.48	109306.00	107316.59	112253.87	128620.30	128620.30	102006.33	110000.00

including Daman & Diu ## including Dadra & Nagar Haveli

Annex II**Annex II referred to in reply to part (b) of the Lok Sabha Starred Question No. 213 for answer on 09.05.2016**

Sr. No.	State/UT	2013-14		2014-15		2015-16	
		Target	Achievement	Target	Achievement	Target	Achievement
		Empl. (Nos)	Empl. (Nos)	Empl. (Nos)	Empl. (Nos)	Empl. (Nos)	Empl. (Nos)
1	Jammu & Kashmir	20920	12301	20648	11025	16026	12115
2	Himachal Pradesh	11848	5188	11664	6352	6888	5134
3	Punjab	18816	7629	18692	6438	12104	7762
4	Chandigarh	1664	385	1592	160	720	323
5	Uttarakhand	19640	5866	19408	7024	14992	7232
6	Haryana	7944	1136	7880	1584	1032	2048
7	Delhi	35936	13471	35160	15002	16752	14537
8	Rajasthan	13096	7335	12864	7889	7640	6161
9	Uttar Pradesh	85096	44044	82784	48604	70144	43059
10	Bihar	22112	6106	21488	5821	17215	9496
11	Sikkim	54672	19442	53472	21896	30920	16497
12	Arunachal Pradesh	3984	255	3800	54	912	397
13	Nagaland	13872	6570	13616	2871	800	104
14	Manipur	11360	4373	10768	2407	5024	4998
15	Mizoram	9984	5277	9328	829	11424	2715
16	Tripura	7744	5050	7432	6736	3696	9072
17	Meghalaya	6440	9074	5680	6333	10992	5355
18	Assam	8280	1386	7656	3680	5000	4824
19	West Bengal	36456	29332	32984	15535	19880	9026
20	Jharkhand	51040	20013	49352	9240	28472	19624
21	Odisha	26368	24189	25392	24646	19064	12746
22	Chhattisgarh	29096	13062	28288	8495	13848	12873
23	Madhya Pradesh	36088	16653	35096	10211	25128	17629
24	Gujarat #	3752	654	3640	790	1264	293
25	Maharashtra##	29072	14777	28520	18107	26144	14960
26	Andhra Pradesh	41248	20183	40216	28311	38879	20161
27	Telangana	2824	412	2728	406	640	500
28	Karnataka	29104	18200	16192	12220	17984	7740
29	Goa	0	0	12040	6604	8376	7761
30	Lakshadweep	30512	25752	29984	21825	43384	17284
31	Kerala	3584	8	3360	93	720	0
32	Tamil Nadu	14912	11507	14608	9738	10928	9653
33	Puducherry	33096	29107	32480	36190	28440	20836
34	A&N Island	4816	170	4680	386	800	447
	Total	725376	378907	703492	357502	516232	323362

including Daman & Diu ## including Dadra & Nagar Haveli